## Government of West Bengal Nabanna, Howrah

Memo No. 368-CS/2020

Dated: 01-11-2020

## ORDER

The Government of West Bengal has from time to time issued orders for combating the spread of Covid-19.

Now in continuation of Memo No. 298-CS/2020 dated 31-08-2020, the State Government has decided to extend certain lockdown measures till 30-11-2020. The following restrictions and relaxations shall apply during the period of lockdown:

- Teaching-learning physical assemblies in schools (including Anganwandi centres), colleges and universities will continue to be disallowed.
- Swimming pools (except for use of training of sports persons) will continue to remain closed.
- iii) Cinemas/Theatres/Multiplexes will operate with upto 50% of their seating capacity in areas outside the containment zone only.
- iv) Social/academic/sports/entertainment/cultural/Jatras/Plays/musical/dance/recital/religious/political functions and other congregations may be allowed outside the Containment Zones after obtaining usual permissions from appropriate authorities, subject to observance of the SOP issued by the State Government and adherence to the following conditions:

- a) In closed spaces, a maximum of 50% of the hall capacity will be allowed with a ceiling of 200 persons.
- b) In open spaces, the assembly size may be fixed keeping the size of the ground/space in view, and with strict observance of social distancing, mandatory wearing of face masks, provision for thermal scanning and hand wash or sanitizer.

In all cases, norms of physical distancing, wearing of masks, health and hygiene protocol must be strictly adhered to at all times. Any violation in this regard shall attract penal action as per law.

In this connection, the order Nos. 40-3/2020-DM-I(A) dated 30-9-2020 and 27-10-2020 of Ministry of Home Affairs, Government of India are enclosed for ready reference.

**Chief Secretary**